THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): So far, the Government Inspector of R Hways has submitted his provisional Report and his final Report is awaited.

According to his provisional conclusion the collision between the runaway bogic rail truck and No. 46 Down Janata Express was caused on account of the shunting being carried out in the Palasa yard in face of No. 46 Down Express which was approaching from Pundi side.

SHRI MAHESWAR NAIK: May I know, Sir, when the final findings can .be expected?

SHRI SHAH NAWAZ KHAN: That is more than what I can say. It depends entirely on the Government Inspector of Railways and on his convenience. He cannot be hustled.

SHRI MAHESWAR NAIK: May I know, Sir, whether any action is being taken on the interim report of the Inspector?

SHRI SHAH NAWAZ KHAN: Generally, actions are taken on the final report.

DR. RAGHUBIR SINH: May I know, Sir, whether any delay in the submission of the report is likely to affect the findings adversely?

SHRI SHAH NAWAZ KHAN: No, Sir.

हिमाचल प्रदेश में सहकारी विकास संघ

\*५७६. श्री भैरों प्रसाद : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हिमाचल प्रदेश में एक प्रदेश सहकारी विकास संघ है और क्या सहकारी सभाओं का रिजस्ट्रार इसका अध्यक्ष हैं;

- (ख) यदि ऐसा है तो इस संघ के पिछले चुनाव कव हुये थे और कौन इसके पदाधिकारी चुने गये;
- (ग) क्या ध्रावश्यक संख्या में संचालकों का चुनाव हुग्रा; यदि नहीं, तो क्यों नहीं हुग्रा; श्रौर
- (घ) क्या संघ के नियमों में यह दिया हुआ है कि संचालक बारी बारी से बदले जाने चाहियें?

# f [Co-operative Development Union in Himachal Pradesh

- \*579. SHRI BHERON PRASAD'. Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether there is a Regional Cooperative Development Union in Himachal Pradesh and whether the Registrar of Cooperative Societies is its chairman;
- (b) if so, when the last elections of the said Union were held and who were elected as its office bearers:
- (c) whether the required number of directors were selected; if not why not; and
- (d) whether it is laid down in the rules of the Union that the directors should be changed in rotational order?]

सहकार मंत्री (डा० पी० एस० देशमुख) : (क) जी हो।

(स्त) संघ की एक साधारण बैठक ग्रगस्त १६४४ में हुई थी। कार्यकारी समिति का पिछला चुनाय ४ नवम्बर १६४७ को हुग्रा था ग्रीर निम्न व्यक्ति कार्यालय के पदात्रिकारी चुने गये थे:—

उपाध्यक्ष

(१) श्री के० एस० चौहान

#### सदस्य

- (२) श्री बी० ग्रार० पाहरी
- (३) श्रीके० एस० सिथ्ता
- (४) श्री केसरू राम शिमता
- (५) श्रीजे० एम० शर्मा

सहकारी समितियों के रजिस्ट्रार पदेन-म्रध्यक्ष का काम कर रहे हैं।

(ग) जी नहीं । बाई-लौज (byelaws ) के अन्तर्गत संघ के संचालकों के बोर्ड के लिये चुने जाने वाले संचालकों की संख्या आठ है। इस के विरुद्ध छः का चुनाव किया गया था। वाकी दो चुनाव चम्बा और मंडी जिलों को प्रतिनिधित्व देने के लिए स्थिगत कर दिये गये थे, क्योंकि इन जिलों के सदस्य उस समय उपस्थित नहीं थे।

### (घ) जी, हां।

t[THE MINISTER OF CO-OPERA-TION (Dr. P. S. DESHMUKH): (a) Yes, Sir.

(b). A general meeting of the Federation was held in August 1955. The last election of the Executive Committee was held on 5th November, 1957 and the following were elected office bearers: —

#### Vice President

#### (1) Shri K. S. Chauhan

#### Members

- (2) Shri B. R. Pahari
- (3) Shri K. S. Sithta
- (4) Shri Kesru Ram Shimta
- (5) Shri J. M. Sharma

The Registrar of Co-operative Societies is acting as *ex.officio* President.

(c). No, Sir. Under the bye-laws the number of directors to be elected to the Board of Directors of the Federation is 8. As against this, 6 were

elected. The election of the remaining two was deferred for giving representation to Chamba and Mandi Districts, as the members from these districts were not present.

### (d). Yes, Sir.]

श्री भैरों प्रसादः क्या यह सही है कि यूनियन नुकसान से चल रहा है, ग्रौर ग्रगर नुकसान से चल रहा है तो पिछले साल कितना नुकसान हुगा?

डा० पी० एस० देशमुख: जहां तक मुझे इस बारे में मानुमात हैं, यह अभी अच्छी तरह से जारी ही नहीं हुआ है क्योंकि उसकी शेयर वैल्यू जो १०० रुपये थी, अभी एक हजार रुपये कर दी गई है और खाली कोआपरेटिव सोसाइटी वर्गरा ही उसकी मेम्बर बन सकती हैं। अभी फुल बाड़ी, मेरे खयाल से, मुझर्र नहीं हुई जिसकी वजह से अभी कार्यवाही नहीं शुरू हुई।

SHRI C. L. VARMA: May I know, Sir, when this Union was registered?

DR. P. S. DESHMUKH: I think it was registered in August, 1955, subject to correction.

SHRI C. L. VARMA: How is it that since 1955, during these two years, they could not have any membership?

DR. P. S. DESHMUKH: The circumstances are somewhat curious because it was intended to be a federation. It is not really a Regional Co-operative Development Union, as has been put down in the question. This is Hima-chal Pradesh State Co-operative Development Federation, Ltd.

SHRI C. L. VARMA: May I know, Sir, whether the headquarters of this Federation and of Himachal Pradesh Administration is Simla and, if so, how many times the Registrar or the Deputy Registrar has inspected this institution.

DR. P. S. DESHMUKH: I ask for notice.

- SHRI C. L. VARMA: Is it a fact that all the members who were present in the last election were elected as directors?
- DR. P. S. DESHMUKH: I do not know, but it appears so and I think the hon. Member is probably correct, because they represent the various shareholding societies.

# NEW MEDICAL COLLEGE FOR MEN IN DELHI

- \*580. SHRI B. SHIVA RAO: Will the Minister of HEALTH be pleased to state:
- (a) whether Government propose to open a new medical college for men in Delhi; and
- (b) if so, what would be the increased annual expenditure on this scheme as compared with the estimate for the composite college originally envisaged?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) It is proposed to open a new medical college in Delhi to which both men and women will be eligible for admission.

- (b) The additional recurring expenditure involved is estimated at about Rs. 4 lakhs per annum
- SHRI B. SHIVA RAO: May I ask what would be the effect of this new decision, which I presume supersedes an earlier decision, on the progress towards the completion of the scheme for an All-India Medical Institute in Delhi?
- SHRI D. P. KARMARKAR: Sir, this is a decision independently taken, which will not normally have any repercussions on the All-India Medical Institute for its future.
- SHRI B. SHIVA RAO: May I ask whether, there would be any lack of funds in completing the scheme for the All-India Medical Institute in the light of this new decision to have a men's medical college?

- SHRI D. P. KARMARKAR: This is what I said. This particular decision will not have any reaction on that other question. But there is lack of funds all round.
- DR. SHRIMATI SEETA PARMA-NAND: Is it a fact that many States in the country have more than one medical college? For example, the State of Madhya Pradesh has four medical colleges.
- SHRI D. P. KARMARKAR: I cannot say about Madhya Pradesh; I have not got the information ready, but some States have more colleges than the others.

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, if it is a fact that the two existing medical colleges in Delhi are of an all-India nature and, if so, does Government think whether for the present population of Delhi a new medical college is required?

SHRI D. P. KARMARKAR: Yes, Sir, because it was considered that it was required. Therefore we had it.

SHRI KISHEN CHAND: May I know what would be the capital cost and where will this college be located, I mean, where it will be attached—to Irwin Hospital or to some other? Where will the students get their clinical training?

SHRI D. P. KARMARKAR: Sir, so far as clinical training is concerned, this new college will be attached to the Irwin Hospital. For the time being the college also will be in the Irwin Hospital premises. Nonrecurring expenditure for the four years, 1957—1961, is estimated at Rs. 47,90,000 and recurring expenditure is estimated at Rs. 19,47,000.

SHRI KISHEN CHAND: May I know, Sir, whether the Lady Hardinge Medical College will be continued in spite of the fact that this will be a composite college?